F. No. 222 / CESTAT/CPIO-ND/VPP/201 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated. $\frac{29/3/12}{10 \text{ No. } 12-27/26/2}$

To,

Shi P-J- Joseph SPS, CBSM7,

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. RTT 2512 Dt. 15 312 and our ID No. 12-22 the information received from DRR is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. _____(@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

Central Public Information Officer

Copy to:- Computer section for website

CUSTONS, EXCISE & SERVICE TAL APPELLATE TAIRUNAL NEW PELHI-110000 3 0 MAR 2017 SIGN. (DISPATCH SECTION)

<u>F. No. 33/RTI/CESTAT/Misc./N.D./Admn./2016</u> Customs Excise & Service Tax, Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

> ID No. 12-27/2017 Dated 22.03.17

Sub. : The information sought under RTI ACT 2005 - reg.

Sir,

Reference to the RTI application no. PJJ/2017dated 15.03.17 filed by Sh. P.J. Joseph, SPS, CESTAT, Mumbai and CPIO CESTAT New Delhi letter no. 12-27/CESTAT/CPIO-ND/VPP/2017 dated 17.03.17.

The relevant information as point I to III is as under:

<u>Point – I</u> Please find enclosed herewith copies of willingness/options given by the following officers/staff for transfer to other benches of the Tribunal sought vide CESTAT, New Delhi Circular dated 21.11.2014 are as under:-

a)	Shri Kripa Shankar, Asstt. Registrar	Copy enclosed		
b)	Sh. L.P. Pant, SPS	- Do -		
c)	Sh. J.K. Golay, SPS	He was on deputation to SFIO, CGO		
		Complex, New Delhi during the period		
d)	Ms. Seema Sadana, SPS	Copy enclosed		
e)	Shri Dheeraj Lal Court Master	- Do -		
f)	Sh. Sunil Kumar, MTS	- Do -		
g)	Shri Des Raj, MTS	- Do -		

<u>Point – II</u> Copies enclosed. (04 pages)

Point – III The RTI Applicant has made a list of selected SPS who have not been transferred obviously for his personal purpose. No public interest is served on seeking the information. However, upholding the spirit of RTI Act it is informed that none of the SPS in the list provided by the Applicant has been transferred.

Yours faithfully,

(Bineesh Kumar K.S.) Deputy. Registrar (Admn.)

То

Sh. V.P. Pandey, Assistant Registrar/CPIO, CESTAT, New Delhi

मि.सं. 1222/सीस्टैट/सी.पी.आई.ओ./न.दि./वि.प.पा./2012 सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण पश्चिमि खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांकः- <u>17/3/17</u>

आई.डी. नं.- <u>12-27/207</u>

विषयः- सूचना का अधिकार अधिनियम, 2005 के तहत मांगी गयी सूचना के संदर्भ में। महोदय/महोदया,

सूचना का अधिकार अधिनियम, 2005 के तहत श्री/श्रीमती/कु. प्रिये प्रिये के दि. <u>प्रिये ग</u>के सूचना के अधिकार आवेदन संख्या <u>- (प्रतिसंलग्न)</u> द्वारा मांगी गयी सूचना/लेखा का संबंध आपके अनुभास से संबंधित है।

सूचनाः- बाहरी बेंचों से संबंधित सूचनाएं रिकार्ड की जानकारी हेतु सूचना के अधिकार के आवेदन बाहरी बेंचों के नामित केन्द्रीय लोक सूचना अधिकारियों से अलग से ली जाएं।

संलग्नकः- उपर्युक्त

प्रतिः-

1. <u>34-4000000</u> (9° 29 Emil? 2. <u>60060</u> - 4 solance

(वी. भी. पाण्डेय) केंद्रीय लोक सूचना अधिकारी

CUSTORS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELETION IGN. (DISPATCH SECTION)

5. Shy & J Doseph, CBSTAT, Munba)

13/3/17

APPLICAION UNDER RIGHT TO INFORMATION ACT 2005 (RTI)

12-27/2017

Ref.No.PJJ/2017 Dated: 15/03/2017

The CPIO Customs, Excise & Service Tax Appellate Tribunal (CESTAT) West Block No.2 R.K.Puram New Delhi – 110 066

1.	Name of the	P.J. Joseph, Sr. PS, CESTAT, Mumbai			
	Applicant				
2.	Address	Customs, Excise & Service Tax Appellate Tribunal (CESTAT) 4 th Floor, Jai Centre, 34, P. D'Mello Road, Masjid Bunder (East) Mumbai – 400 009			
3	Phone Nos.	09869423744 022-27703744/23752339			
4.	Fax No.	022-23754910			
5.	Whether a Citizen of India	Yes			
6.	Particulars of Information				
	Details of Information required	 I) Kindly provide the copies of willingness/options given by the following officers/staff for transfer to other benches of the Tribunal sought vide CESTAT New Delhi Circular dated 21/11/2014. 			
		 a) Shri Kripa Shankar, Asst. Registrar b) Shri L.P. Pant, Sr. PS c) Shri J.K. Golay, Sr. PS d) Ms.Seema Sadana, Sr. PS e) Shri Dheeraj Lal, Court Master f) Shri Sunil Kumar, MTS g) Shri Das Raj, MTS 			
		II) Shri J.K.Golay, Sr. PS was on deputation to SFIO, CGO Complex, New Delhi. Kindly provide the tenure of deputation, copy of repatriation order issued by CESTAT, New Delhi to his borrowing department, copy of relieving order issued by the borrowing department and his date of joining in CESTAT, New Delhi.			
		III) Also provide details of Sr. PS posted at various benches as per annexure enclosed.			
1 5 . 7.	I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in Sections 8 or 9 or any other provisions of the Right to Information Act, 2005 and to the best of my knowledge it pertains to your				

	office.				
8	A Postal Order No.058594 for Rs.10/- towards the payment of				
	fee is enclosed herewith. You are requested to fill the name in				
	which the postal order is payable.				
9.	As per Section 7 of the RTI Act, 2005 information is to be				
/	provided within 30 days of the application. However, if				
	possible the same may please be provided at the earliest as				
	the same is urgently required.				

ph Albe

Signature of the applicant Mobile No. No.09869423744 Telephone No.022-27703744

Place: Mumbai Encl: As above

KINDLY PROVIDE THE DETAILS OF FOLLOWING SR. PSS TRANSFER AFFECTED IN THEIR CAREER IN CESTAT SINCE JOINING								
S.N o.	Name & Designation	Date of Joining on deputation/ direct	Place of Joining	Trans- ferred from	Trans- ferred to	Date of Transfer		
01	Shri J.K. Golay, Sr. PS	23/07/1993	Delhi					
02	Mrs. Seema Sadana Sr. PS	01/12/2006	Delhi					
03	Mrs. Chandrakanta Sr. PS	12/06/1995	Delhi					
04	Mrs.Anitha Jayakumar Sr.PS	01/04/1998	Delhi					
05	Shri L.P. Pant Sr. PS		Delhi					
06	Mrs.Renju Madhra Sr. PS	01/03/2000	Delhi					
07	Mrs.Nalini Kumar Sr. PS	30/09/2002	Mumbai	~				
08	Mrs.Sugandha Mokhal Sr. PS	16/11/1995	Mumbai					
09	Mr.A. Sudhakaran Sr. PS	01/10/1997	Mumbai					
10	Shri.T.V. Unnikrishnan Sr. PS	01/10/1997	Mumbai					
11	ShriS Vijaya Chandran Sr. PS		Bangalore					
12	Shri PK Neela Reddy Sr. PS	24/12/2000	Bangalore					
13	Shri KS Ramesh Sr.PS		Chennai					

KINDLY PROVIDE THE DETAILS OF FOLLOWING SR. PSs

the J. Joseph) Sr. PS

Date: 15/03/2017

Γ